#### 213 Written Answers

### Adult Education Centres

\*98. SHRIPYARELAL KHANDELWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an amount of Rs. 13,25,000 was sanctioned on 16 March, 1980 to Malwa Mahila Samiti of District Raisen in Madhya Pradesh to open three hundred centres of adult education in Siroj Lateri Blocks;

(b) the instalments and the amount released by 31 December, 1989 to the said institution and whether it is alleged that certain irregularities have been committed in the funds released; and

(c) whether any investigation has been conducted in this regard; if so, the details thereof; and

(d) if not, whether the Government propose to conduct a thorough investigation in the matter?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) A project of 300 Adult Education Centers was sanctioned to Shri Malwa Mahila Vikas Samiti, Gaboiepura, Raisen District (M.P.) on 17.3.1989 with a total approved grant of Rs. 13,19,700/- for Lateri Block.

(b) Two instalments of Rs. 9,60,000/and Rs. 3,59,700/- were released on 17.3.1989 and 27.3.1990 respectively. No complaint alleging irregularities has been received in the Ministry.

(c) and (d). Government has decided to have a quick evaluation of the project conducted by a Joint Evaluation Team, which expected to submit its report soon.

## Know-How Fee paid by Pepsi Foods Limited

\*99. SHRI HAMENDRA SINGH BANERA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether technical know-how fee has been paid by the Pepsi Foods Limited to Pepsi, U.S.A.;

(b) whether this fee is meant for Food Processing Project of Soft Drink Project or Potato Chips Project or all the three;

(c) if so, the amount of fee paid for each item;

(d) whether Pepsi Foods Limited, has sought know-how from Central Food & Technical Research Institute, Mysore for fruit processing; and

(e) if so, the reasons for spending foreign exchange for know-how fee?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) According to the information furnished by M/s Pepsi Foods Private Limited, no technical know-how fee has so far been paid by them to M/s Pepsico. U.S.A.

(b) and (c). Do not arise in view of (a) above.

(d) According to the information furnished by M/s Pepsi Foods Private Limited, the Central Food Technological Research Institute, Mysore, has been associated with the project since its evaluation stage and had recommended the foreign collaboration. Currently M/s Pepsi Food Private Limited has been associated with C.F.T.R.I. in exploring methods to debitter kinnow juice and other areas. 215 Written Answers

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(e) Does not arise in view of (a) above

# Donations for Admission in Delhi Schools

# \*100 SHRI V SREENIVASA PRASAD SHRI RAJVEER SINGH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Delhi Administration has issued instructions to all the private and unaided schools in the Capital not to accept donations while admitting students,

(b) if so, whether despite the warning issued by the Delhi Administration, several schools are demanding lump-sum donations at the time of admitting students,

(c) whether the Government propose to inquire into the alleged illegal transactions in public schools, and

(d) if so, by when and the action Government propose to take against the management of the schools found accepting donations?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) to (d) The Delhi Administration have issued instructions on 10 12 1990 to the managers of all recognised private aided and un-aided schools in Delhi reiterating the following directions —

- (a) Not to charge donations for admission
- (b) Not to reserve seats for admission in schools for the wards of the employees of the public sector enterprises on the condition of taking loan or otherwise,

 Not to keep in custody the original educational certificates of employees

The Directorate of Education, Delhi Administration have intimated that they have received no specific complaint in this behalf Therefore, the question of taking action against any particular school does not arise

#### Sugar Zone

924 SHRI MAHENDRA SINGH MEWAR Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether the country is divided into sugar zones for the purpose of price fixation of levy sugar,

(b) If so, how many sugar zones are in existence,

(c) the criteria adopted for setting up such zones,

(d) the sugar zone to which Rajasthan belongs, and

(e) the ex-factory price of levy sugar and the estimated factory's profit margin in this?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) Yes, Sir

(b) 18 sugar zones are in existence

(c) Zones were set up based mainly on agroclimatic conditions prevalent and also taking into account the reports of various expert bodies on cost and pricing,

(d) Rajasthan is a zone by itself

(e) The ex-factory price of levy sugar is based on the statutory minimum cane price,